

CC No. 11/2020
FIR No. 05/2014
State Vs. HC Giriraj Meena
P.S Vigilance

16.06.2020

Present : None.

File is taken up today as it is at the stage of arguments of charge and can be heard through video conferencing.

Ahlmad to issue notices to Counsel(s) for accused persons and Ld. APP for the State for giving consent for arguments through Video Conferencing.

Put up on the date already fixed i.e. 19.06.2020.

A copy of this order be sent along with the notices to the Ld. Counsel for the accused. A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Dig Vinay Singh)
Spl. Judge (PC Act) ACB-02
Rouse Avenue Courts, New Delhi
16.06.2020

CC No. 350/2019
FIR No. 07/2014
State Vs. Ct. Dharamvir & Anr.
P.S ACB

16.06.2020

Present : None.

File is taken up today as it is at the stage of arguments of charge and can be heard through video conferencing.

Ahlmad to issue notices to Counsel(s) for accused persons and Ld. APP for the State for giving consent for arguments through Video Conferencing.

Put up on the date already fixed i.e. 19.06.2020.

A copy of this order be sent along with the notices to the Ld. Counsel for the parties. A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Dig Vinay Singh)
Spl. Judge (PC Act) ACB-02
Rouse Avenue Courts, New Delhi
16.06.2020

CC No. 340/2019
FIR No. 06/2014
State Vs. HC Sohanveer
P.S Vigilance

16.06.2020

Present : None.

File is taken up today as it is at the stage of arguments of charge and can be heard through video conferencing.

Ahlmad to issue notices to Counsel(s) for accused persons and Ld. APP for the State for giving consent for arguments through Video Conferencing.

Put up on the date already fixed i.e. 19.06.2020.

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(Dig Vinay Singh)
Spl. Judge (PC Act) ACB-02
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16.06.2020